

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 123  
CP No. (IB)- 80/95/JPR/2022  
Under Section 95 of IBC, 2016

**In the matter of:**

**State Bank of India**

... Applicant/Creditor

**Versus**

**Shri Ratneshwar Kumar Maheshwari**

... Guarantor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Pramod Kumar, Adv.

**ORDER**

Heard Mr. Pramod Kumar, Adv. appearing on behalf of the Applicant who seeks a short accommodation. List the matter on 07.07.2023.

Sd-

(Manoj Kumar Dubey)  
Technical Member

Sd-

(Deep Chandra Joshi)  
Judicial Member

May 22, 2023